

towards the South Indian States and thus they have not boosted the economy of the southern States because of the absence of mass media of communication and this has also resulted in the lack of business and commerce in the Southern States of India, and if so, what steps are the Government of India going to take immediately to meet the situation in this behalf ?

SHRI H. N. BAHUGUNA : The situation is hardly as Shri Lakkappa puts it.

SHRI K. LAKKAPPA : The Southern States have been neglected.

SHRI H. N. BAHUGUNA : The Government of India are conscious of the demands of the south, north, east and west, all the regions of this country. They are trying to distribute the sums available to the P & T Department in a measure which meets the requirements of all regions. This is a vast country and there are bound to be differences in the matter of connecting one place with another on a priority basis. As and when funds are available, Bangalore will receive due attention. We treat it as one of the historic places. It is bound to have all the affection from us.

SHRI R. V. SWAMINATHAN : May I know, Sir whether the delay in installing the direct dialling system is due to non-availability of material? I read in the newspapers this morning that direct dialling system between Madras and Madurai also could not be done because of non-availability of material. What is the reason for this and how are Government going to tackle it ?

SHRI H. N. BAHUGUNA : We have established a factory for producing all this material in Shri Lakkappa's area, Bangalore. 10,000 workers are doing three shifts. Unfortunately, production of cross bar exchanges is only 40 per cent of rated capacity. We are trying our best to produce upto 100 per cent capacity and as soon as we are able to do so, this shortage of cross bar exchanges would have gone.

SHRI K. RAMAKRISHNA REDDY : What steps have been taken to connect Hyderabad, headquarters of Andhra Pradesh, by a dialling system with Delhi.

SHRI H. N. BAHUGUNA : I am sorry my hon. friend will have to wait till the end of this Plan.

SHRI K. S. CHAVDA : May I ask about Gandhinagar, the new capital of Gujarat ?

MR. SPEAKER : These questions are not relevant.

SHRI M. KALYANASUNDARAM : Wherever the direct dialling service is there, daily we receive the reply from the enquiry that the line is out of order. What steps are taken to reactify this ?

MR. SPEAKER : This is not about the defects in service. He should not connect it like that. After all, he must be relevant.

SHRI M. KALYANASUNDARAM : It is about the service.

MR. SPEAKER : Next question.

Raising of age limit for U.P.S.C. Examinations

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*1562. **SHRI INDRAJIT GUPTA :**
SHRI HEMENDRA SINGH BANERA :
SHRI GANGA REDDY :

Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 417 on the 26th May, 1971 regarding the raising of age limit for recruitment to the Indian Administrative service and State :

(a) whether Government have by now taken any decision on the Administrative Reforms Commission's recommendation for raising the upper age limit for entrance to the U. P. S. C. competitive examinations to 26 years ; and

(b) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b). The matter is still under the consideration of Government.

SHRI INDRAJIT GUPTA : What about (b) ?

SHRI RAM NIWAS MIRDHA : The reply is to both. As I have had occasion to point out, the other recommendations of the ARC also are being processed in a variety of ways. We have to consult various State Governments ; we have to consult various Ministries for which recruitments are held. We have to consult the UPSC in most of these recommendations. In this case also, that process of examination is still on. I can assure the House that we will try to expedite it as much as possible.

SHRI INDRAJIT GUPTA : I take this as the reply to part (b).

Do Government consider that this recommendation which is intended to give opportunity to persons who, to quote the ARC, 'might have undertaken a course of research after completing their degree or who might have pursued special studies in the fields of engineering, medicine etc. to enter the above services through the combined competitive examinations'. is a salutary principle or not ? Or are they having any difficulty for administrative reasons in implementing it ? Or is it that they object to it on principle ?

SHRI RAM NIWAS MIRDHA : There is no difficulty about implementing it. The ARC has made this recommendation on the basis of certain factors, some of which have been quoted by our hon. friend. But there is another way of thinking, which is to the effect that it is better to have entry into Government service at an earlier age and give them a long period of training so that they can be better oriented to the needs of the service. But, as I said, the Government has not taken any decision on this, and we will give very earnest and serious consideration to the recommendation of the ARC.

SHRI INDRAJIT GUPTA : May I know whether any State Governments have already increased the age from 24 to 26 as far as the State civil services are concerned and, if so, which are those States ?

SHRI RAM NIWAS MIRDHA : I cannot say off-hand which are those States,

but two or three States have increased their maximum age to 26 years.

श्री हेमचन्द्र सिंह बनेरा : क्या गवर्नमेंट ने इस बात को मान लिया है कि सिद्धान्ततः उसको यह सिफारिश स्वीकार्य होगी ?

श्री राम निवास मिर्धा : सिद्धान्ततः स्वीकार करने का प्रश्न इसलिए नहीं उठता है कि सवाल यह है कि इसको स्वीकार करें या न करें और उसी के बारे में सरकारी विचार विमर्श हो रहा है। यह देखा जा रहा है कि इस सिफारिश को माना जाए या न माना जाए। उसके लिए कई प्रकार का कंसल्टेशन करना पड़ रहा है कई मिनिस्ट्रीज से जिन की सर्विस के बारे में इम्तहान होंगे। इसलिए थोड़ा सा समय लग रहा है। हम कोशिश करेंगे कि जल्दी से जल्दी किसी निर्णय पर पहुँचा जाए।

SHRI GANGA REDDY : What are the recommendations of the Administrative Reforms Commission regarding raising the age limit of Scheduled Caste and Scheduled Tribe candidates and the reaction of the Government thereto ?

SHRI RAM NIWAS MIRDHA : Even according to the present rules, candidates belonging to Scheduled Castes and Scheduled Tribes have an advantage, which means they have a greater number of years, that is, the maximum age up to which they can apply. And I think an attempt will be made to keep this difference even if it is raised.

SHRI VAYALAR RAVI : The present age-limit for the UPSC is, I should say, a punishment on the unemployed youth, because they are supposed to get employment before such a limit ; and it is because of the acute unemployment problem. Do the Government consider, as the Kerala Government did, increasing the age-limit up to 30 for government recruitment ?

SHRI RAM NIWAS MIRDHA : It is not clear how the mere raising of the age-

limit would solve the unemployment problem, because the intake would be governed not by age but by the requirement of Government service. When more and more people would be entitled to appear, it would to some extent certainly give an advantage to our young people.

SHRI SOMASUNDARAM : I would like to know from the Government whether it is not a fact that the States and the Centre have different age-limits for different Government examinations. If so, why not the Government at the Centre and the State Governments have a uniform policy for government examinations and also for retrenchment ?

SHRI RAM NIWAS MIRDHA : I cannot say anything about retrenchment. But so far as the age of entry into Government service is concerned, it is true that there is a slight difference in certain services. For example, it is different for the IPS as against the IAS. These very slight variations have been permitted because of the special requirements of the services.

SHRI P. GANGADEB : May I know whether the Government are considering the question of pay-scales at the time of entry into the Indian Administrative Service ?

MR. SPEAKER : It is going too far. He is going much into the details.

श्री आर. वी. बड़े : मंत्री महोदय ने कहा कि स्टेट्स को लिखा गया है। मैं जानना चाहता हूँ कि कौनसी स्टेट्स हैं जिनका जवाब अभी तक तक आपके पास नहीं आया है ? क्या विलम्ब होने का यह भी कारण नहीं है ?

श्री राम निवास मिर्धा : राज्यों से जवाब आना या नहीं आना केवल यही इसका कारण नहीं है। दूसरे जो मंत्रालय हैं जिनके लिए अधिकारियों का चयन इन प्रतियोगिताओं के द्वारा किया जाता है, उनसे भी विचार विमर्श किया जा रहा है और उस सारी प्रक्रिया में कुछ समय लग रहा है। आशा की जाती है कि जल्दी इस पर निर्णय ले लिया जाएगा।

Awards for Films on Family Planning

*1563. **SHRI MUHAMMED SHERIFF:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any award were given for films on family planning in the country recently ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Awards for films on family planning have recently been announced by the Department of Family Planning.

(b) A statement is laid on the Table of the House. [*Placed in Library. See No. LT-820/71.*]

SHRI MUHAMMED SHERIFF : What was the criterion that served as the basis of selection and gradation for the recommendation of these films.

SHRIMATI NANDINI SATPATHY : The purpose of giving the awards to the films made on family planning is to propagate the idea of family planning among the people. So, a committee was set up to examine all the feature films, documentaries and short films. That committee has made some recommendations.

SHRI MUHAMMED SHERIFF : I asked about the criterion that served as the basis of selection and gradation for the recommendation of these films.

SHRIMATI NANDINI SATPATHY : These films have to be censored first. Then they should be released on the circuit, and then only they can be entered for the awards.

MR. SPEAKER : He is asking about the criterion that is followed in judging the films.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF